

NOTIFICATION No. 62 / 2013

The Civil Judges mentioned in Column (1) below are transferred and posted to the posts noted against their names in Column (2) below:

<i>Sl. No</i>	<i>Name and Designation</i> (1) <i><u>Thiru / Tmt. Selvi</u></i>	<i>Transferred and posted as</i> (2)
1	P.S.Gowthaman, District Munsif-cum-Judicial Magistrate, Kamudhi.	District Munsif-cum-Judicial Magistrate, Nannilam vice Ms.K.Alli, transferred.
2	A.Subathra, Judicial Magistrate No.II, Sattur.	Principal District Munsif, Ariyalur vice Thiru R.Rajkumar, transferred.
3	S.Malarmannan, Judicial Magistrate No.II, Tiruppur.	Principal District Munsif, Salem vice Ms.K.Kanya Devi, transferred.
4	T.Sundaramoorthy, Judicial Magistrate, Gudiyatham.	Judicial Magistrate No.II, Tiruvannamalai vice Ms.R.Selvanayaki Kannan, transferred.
5	C.Vijayakumar, Judicial Magistrate, Oddanchatram.	Judicial Magistrate No.VI, Tiruchirappalli in the existing vacancy.
6	A.Dhanasekaran, Judicial Magistrate No.II, Kulithalai.	Judicial Magistrate, Tiruvaiyaru vice Ms.K.Vanitha, transferred.
7	R.Rajkumar, Principal District Munsif, Ariyalur.	Judicial Magistrate, Fast Track Court at Magisterial Level, Thanjavur in the existing vacancy.
8	A.Geetha, Principal District Munsif, Kumbakonam.	Judicial Magistrate, Mobile Court, Madurai vice Thiru A.R.V.Ravi, transferred.
9	K.Vanitha, Judicial Magistrate, Tiruvaiyaru.	Principal District Munsif, Tirukoilur vice Ms.K.Amudha, transferred.
10	G.Santhi, Judicial Magistrate, Fast Track Court at Magisterial Level-I, Tiruvallur.	X Judge, Court of Small Causes, Chennai vice Thiru E.Rajendra Kannan, transferred.

<i>Sl. No</i>	<i>(1)</i> <i><u>Thiru / Tmt. Selvi</u></i>	<i>(2)</i>
11	S.Chellapandian, Special Judicial Magistrate, Special Court for exclusive trial of Land Grabbing Cases, Coimbatore.	Judicial Magistrate No.I, Erode vice Ms.J.Jenitha, transferred.
12	S.Kanchana, Judicial Magistrate, Madurantagam.	Judicial Magistrate, Cheyyar vice Thiru G.Vijayakumar-II, transferred.
13	P.Swaminathan, Judicial Magistrate, Fast Track Court at Magisterial Level, Thoothukudi.	Principal District Munsif, Manamadurai vice Ms.R.Thothiramary, transferred.
14	S.Sujatha, Principal District Munsif, Kancheepuram.	Judicial Magistrate, Fast Track Court at Magisterial Level, Tiruvallur vice Ms.G.Santhi, transferred.
15	S.Govindarajan, District Munsif, Uthamapalayam.	Judicial Magistrate No.IV, Madurai vice Thiru C.Rajalingom, transferred.
16	M.E.Padma, Principal District Munsif, Kuzhithurai.	District Munsif-cum-Judicial Magistrate, Natham vice Thiru V.Ananthan, transferred.
17	P.Srikumar, Judicial Magistrate, Mobile Court, Kancheepuram.	Principal District Munsif, Tirupathur vice Thiru C.Kumarvarman, transferred.
18	A.P.Latha, Judicial Magistrate No.III, Dindigul.	Judicial Magistrate No.II, Kulithalai vice Thiru A.Dhanasekaran, transferred.
19	J.Venkatesan, Judicial Magistrate, Additional Mahila Court, Tirunelveli.	District Munsif, Uthamapalayam vice Thiru S.Govindarajan, transferred.
20	A.Packia Jothi, Principal District Munsif, Poonamallee.	District Munsif-cum-Judicial Magistrate, Vanur vice Thiru S.Manojkumar, transferred.
21	A.M.Ravi, District Munsif-cum-Judicial Magistrate, Perundurai.	District Munsif, Harur vice Thiru.R.Gokulakrishnan, transferred.
22	R.Nandhini Devi, District Munsif-cum-Judicial Magistrate, Paramathy.	Principal District Munsif, Tiruchirappalli vice T.P.Vadivelu, transferred.

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23	T.P.Vadivelu, Principal District Munsif, Tiruchirappalli.	I Additional District Munsif, Tiruchirappalli, vice Ms.M.Sivasakthi, transferred.
24	A.K.Babulal, District Munsif-cum-Judicial Magistrate, Kodumudi.	Judicial Magistrate, Oddanchatram vice Thiru C.Vijayakumar, transferred.
25	K.Amudha, Principal District Munsif, Tirukoilur.	Judicial Magistrate, Mobile Court, Kancheepuram vice Thiru P.Srikumar, transferred.
26	T.Munusamy, Judicial Magistrate No.I, Coimbatore.	Judicial Magistrate, Mobile Court, Namakkal in the existing vacancy.
27	A.Thiruvenkata Seenivasan, District Munsif, Kovilpatti.	District Munsif, Theni in the existing vacancy.
28	G.Saran, Judicial Magistrate, Fast Track Court at Magisterial Level, Palani.	Judicial Magistrate, Kallakurichi vice Ms.C.Kalai Ponni, transferred.
29	K.N.Nagalakshmi Devi, District Munsif, Avinashi.	Judicial Magistrate, Nilakkottai vice Ms.G.Anuradha, transferred.
30	D.Sivakumar, XIII Metropolitan Magistrate, Egmore, Chennai.	Judicial Magistrate No.I, Villupuram in the existing vacancy.
31	S.Hema, Principal Dist. Munsif, Thoothukudi.	Principal District Munsif, Valliyoor vice Thiru P.V.Vasheeth Kumar, transferred.
32	P.V.Vasheeth Kumar, Principal District Munsif, Valliyoor.	Additional District Munsif, Valliyoor vice Thiru M.Ashfaq Ahamed, transferred.
33	N.Umarani, District Munsif, Periyakulam.	Judicial Magistrate, Mobile Court, Tiruchirappalli vice Thiru P.Raja Ram, transferred.
34	S.Prabha Chandran, District Munsif, Kangeyam.	District Munsif-cum-Judicial Magistrate, Perundurai vice Thiru A.M.Ravi, transferred.
35	S.Kirubhakaran Mathuram, Judicial Magistrate No.III, Tiruchirappalli.	Judicial Magistrate, Alangudi vice Thiru M.Vadiveli, transferred.
36	P.Thangavel, Judicial Magistrate No.II, Usilampatti.	Judicial Magistrate No.I, Nagercoil vice Thiru R.Sundariah, transferred.

<i>Sl. No</i>	<i>(1)</i> <i><u>Thiru / Tmt. Selvi</u></i>	<i>(2)</i>
37	V.Ananthan, District Munsif-cum-Judicial Magistrate, Natham.	District Munsif, Musiri vice Thiru D.Balu, transferred.
38	G.Vijayakumar, District Munsif-cum-Judicial Magistrate, Uthiramerur.	Judicial Magistrate No.III, Dindigul vice Ms.A.P.Latha, transferred.
39	R.Thothiramy, Principal District Munsif, Manamadurai.	Judicial Magistrate, Thuraiyur vice Thiru S.Ezhil Velavan, transferred.
40	R.Selvanayaki Kannan, Judicial Magistrate No.II, Tiruvannamalai.	Principal District Munsif, Karur in the existing vacancy.
41	D.Balu, District Munsif, Musiri.	District Munsif-cum-Judicial Magistrate, Paramathy vice Ms.R.Nandhini Devi, transferred.
42	A.S.Raja, District Munsif-cum-Judicial Magistrate, Neyveli.	Judicial Magistrate, Mobile Court, Villupuram in the existing vacancy.
43	S.Syed Barkathullah, Principal District Munsif, Virudhachalam.	District Munsif-cum-Judicial Magistrate, Uthukkottai vice Ms.A.Prabavathi, transferred.
44	R.Sundariah, Judicial Magistrate No.I, Nagercoil.	Judicial Magistrate No.IV, Tirunelveli vice Thiru K.S.Paul Pandian, transferred.
45	R.Joseph Joy, Principal District Munsif, Padmanabhapuram.	Principal District Munsif, Virudhachalam vice Thiru S.Syed Barkathullah, transferred.
46	C.Umamaheswari, Judicial Magistrate No.II, Madurai.	V Metropolitan Magistrate, Egmore, Chennai vice Thiru N.S.Srivathsan, transferred.
47	C.Kalai Ponni, Judicial Magistrate, Kallakurichi.	Additional District Munsif, Poonamallee vice Ms.V.Sutha, transferred.
48	Ms.V.Sutha, Additional District Munsif, Poonamallee	Principal District Munsif, Poonamallee vice Ms.A.Packia Jothi, transferred.
49	V.P.Suganthi, Judicial Magistrate No.II, Cuddalore.	Principal District Munsif, Kancheepuram vice Ms.S.Sujatha, transferred.
50	G.Anuradha, Judicial Magistrate, Nilakottai.	Principal District Munsif, Tirunelveli vice Thiru C.Sornakumar, transferred.

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51	C.Sornakumar, Principal District Munsif, Tirunelveli	I Additional District Munsif, Tirunelveli vice Thiru K.Selvapandi, transferred.
52	K.Selvapandi, I Additional Dist. Munsif, Tirunelveli	II Additional District Munsif, Tirunelveli vice Ms.K.Renugadevi, transferred.
53	K.Alli, District Munsif-cum-Judicial Magistrate, Nannilam.	Judicial Magistrate No.III, Tiruchirappalli vice Thiru S.Kirubhakaran Mathuram, transferred.
54	M.Vadivel, Judicial Magistrate, Alangudi.	Judicial Magistrate, Fast Track Court at Magisterial Level, Palani vice Thiru G.Saran, transferred.
55	Gajara R.Jiji, District Munsif-cum-Judicial Magistrate No.I, Hosur.	Judicial Magistrate, Mobile Court, Tirunelveli in the existing vacancy.
56	P.Shanthi, Metropolitan Magistrate, Fast Track Court at Magisterial Level-III, Saidapet, Chennai.	Judicial Magistrate, Maduranthagam vice Ms.S.Kanchana, transferred.
57	G.Sudhagar, District Munsif-cum-Judicial Magistrate, Cheranmadevi.	Principal District Munsif, Padmanabhapuram vice Thiru R.Joseph Joy, transferred.
58	M.K.Mayakrishnan, Judicial Magistrate No.I, Thoothukudi.	District Munsif-cum-Judicial Magistrate, Cheranmadevi vice Thiru G.Sudhagar, transferred.
59	R.Gokulakrishnan, District Munsif, Harur.	District Munsif-cum-Judicial Magistrate, Neyveli vice Thiru A.S.Raja, transferred.
60	S.Manojkumar, District Munsif-cum-Judicial Magistrate, Vanur.	Judicial Magistrate, Additional Mahila Court, Tirunelveli vice Thiru J.Venkatesan, transferred.
61	A.Prabavathi, District Munsif-cum-Judicial Magistrate, Uthukottai.	Judicial Magistrate No.II, Cuddalore vice Ms.V.P.Suganthi, transferred.
62	N.Sriram, District Munsif-cum-Judicial Magistrate, Tittakudi.	District Munsif-cum-Judicial Magistrate, Pennagaram vice Thiru N.S.Jayaprakash, transferred.
63	C.Kathiravan, Judicial Magistrate No.III, Madurai.	Judicial Magistrate No.I, Thoothukudi vice Thiru M.K.Mayakrishnan, transferred.
64	P.R.Supraja, District Munsif, Ambattur.	District Munsif, Chengalpattu vice Thiru K.Ganesan, transferred.

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65	K.Kanya Devi, Principal District Munsif, Salem.	Additional District Munsif, Madurai in the existing vacancy.
66	M.Sivasakthi, I Additional District Munsif, Tiruchirappalli.	District Munsif, Ambattur vice Ms.P.R.Supraja, transferred.
67	G.Jayavel, Judicial Magistrate, Polur.	XVI Metropolitan Magistrate, George Town, Chennai in the existing vacancy.
68	V.Sree Vidhya, I Additional District Munsif, Salem.	District Munsif, Avinashi vice Ms.K.N.Nagalakshmi Devi, transferred.
69	V.Jai Kumar, Judicial Magistrate, Melur.	I Additional District Munsif, Salem vice Ms.V.Sree Vidya, transferred.
70	N.S.Jayaprakash, District Munsif-cum-Judicial Magistrate, Pennagaram.	Judicial Magistrate, Fast Track Court at Magisterial Level-II, Coimbatore in the existing vacancy.
71	K.S.Paul Pandian, Judicial Magistrate No.IV, Tirunelveli.	Judicial Magistrate No.III, Madurai vice Thiru C.Kathiravan, transferred.
72	R.Mohammed Rizwanullah Sheriff, Judicial Magistrate No.I, Virudhachalam.	Judicial Magistrate, Polur vice Thiru G.Jayavel, transferred.
73	K.V.Mahendra Boopathi, District Munsif-cum-Judicial Magistrate, Ilayankudi.	Judicial Magistrate, Melur vice Thiru V.Jai Kumar, transferred
74	S.P.Rishiroshan, Judicial Magistrate, Fast Track Court at Magisterial Level-I, Nagercoil.	Principal District Munsif, Kumbakonam vice Ms.A.Geetha, transferred.
75	K.Renugadevi, II Additional Dist. Munsif, Tirunelveli.	Judicial Magistrate No.I, Coimbatore vice Thiru T.Munusamy, transferred.
76	S.Mohana Ramya, District Munsif, Palacode.	Judicial Magistrate, Gudiyatham vice Thiru. T.Sundaramoorthy, transferred
77	T.Jayashree, Metropolitan Magistrate, Fast Track Court at Magisterial Level-IV, George Town, Chennai.	Posted on other duty as Assistant Editor, Tamil Law Journal, High Court, Madras in the existing vacancy.
78	S.Indra Gandhi, Assistant Director, Tamil Nadu State Judicial Academy, Chennai.	Special Metropolitan Magistrate-I, Special Court for exclusive trial of Land Grabbing Cases, Chennai vice Thiru A.Ramesh, transferred

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79	M.Vasanthakumar, XIX Metropolitan Magistrate, Egmore, Chennai.	Posted on other duty as Assistant Director, Tamil Nadu State Judicial Academy, Chennai vice Ms.S.Indra Gandhi, transferred.
80	M.Rajalakshmi, Principal District Munsif, Ambasamudram.	Special Judicial Magistrate, Special Court for exclusive trial of Land Grabbing Cases, Coimbatore vice Thiru S.Chellapandian, transferred.
81	A.R.V.Ravi, Judicial Magistrate, Mobile Court, Madurai.	Judicial Magistrate No.II, Madurai vice Ms.C.Uma Maheswari, transferred.
82	D.Selvam, Principal District Munsif, Nagercoil.	District Munsif-cum-Judicial Magistrate, Valparai vice Thiru V.P.Velusamy, transferred.
83	G.Sarathraj, Judicial Magistrate, Fast Track Court at Magisterial Level, Karaikudi.	District Munsif, Kovilpatti vice Thiru A.Thiruvenkata Seenivasan, transferred.
84	S.Giri, Judicial Magistrate, Fast Track Court at Magisterial Level, Poonamallee.	Metropolitan Magistrate, Fast Track Court at Magisterial Level-III, Saidapet, Chennai vice Ms. P.Shanthi, transferred.
85	V.Ravichandran, Judicial Magistrate, Fast Track Court at Magisterial Level, Hosur.	District Munsif-cum-Judicial Magistrate No.I, Hosur vice Ms.Gajara R.Jiji, transferred.
86	D.Jeyakumari Jemi Rathna, Judicial Magistrate No.III, Nagercoil.	Judicial Magistrate, Additional Mahila Court, Perambalur vice Thiru A.Mummoorthy, transferred.
87	N.Kothandaraj, Judicial Magistrate, Thiruthuraipoondi.	Metropolitan Magistrate, Fast Track Court at Magisterial Level-IV, George Town, Chennai vice Ms.T.Jayashree, transferred.
88	A.Balakrishnan, District Munsif, Mannargudi.	Principal District Munsif, Ambasamudram vice Ms.M.Rajalakshmi, transferred.
89	V.P.Velusamy, District Munsif-cum-Judicial Magistrate, Valparai.	Judicial Magistrate No.II, Tiruppur vice Thiru S.Malarmannan, transferred.
90	R.Girija Rani, Judicial Magistrate, Tiruchengodu.	Judicial Magistrate, Fast Track Court at Magisterial Level, Poonamallee vice Thiru S.Giri, transferred.

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91	A.Mummoorthy, Judicial Magistrate, Additional Mahila Court, Perambalur.	Judicial Magistrate No.I, Vellore vice Ms.Akiladevi, transferred.
92	P.Sundararajan, District Munsif-cum-Judicial Magistrate, Andipatti.	District Munsif, Thiruvottiyur in the existing vacancy.
93	D.Baskar, Principal District Munsif, Ulundurpet.	XIX Metropolitan Magistrate, Egmore, Chennai vice Thiru M.Vasantha Kumar, transferred.
94	C.Sridhar, Additional District Munsif, Tirupathur.	District Munsif-cum-Judicial Magistrate, Kodumudi vice Thiru A.K.Babulal, transferred.
95	M.Balamurugan, Judicial Magistrate No.IV, Vellore.	District Munsif, Mettur vice Ms.N.S.Meenachandra, transferred.
96	N.S.Meenachandra, District Munsif, Mettur.	Judicial Magistrate No.IV, Vellore vice Thiru M.Balamurugan, transferred.
97	C.Kumaravarman, Principal District Munsif, Tirupathur.	Judicial Magistrate, Fast Track Court at Magisterial Level, Hosur vice Thiru V.Ravichandran, transferred.
98	M.Sadiq Basha, Judicial Magistrate, Fast Track Court at Magisterial Level, Theni.	Judicial Magistrate No.I, Virudhachalam vice Thiru R.Mohammed Rizwanullah Sheriff, transferred.
99	J.Jenitha, Judicial Magistrate No.I, Erode.	Judicial Magistrate No.III, Nagercoil vice Ms.D.Jeyakumari Jemi Rathna, transferred.
100	S.Sivasubramanian, II Additional District Munsif, Virudhachalam.	XIII Metropolitan Magistrate, Egmore, Chennai vice Thiru D.Sivakumar, transferred.
101	M.Ramadhas, Judicial Magistrate, Katpadi.	District Munsif, Periyakulam vice Ms.N.Umarani, transferred.
102	K.Sujatha, I Additional District Munsif, Tirukoilur.	Judicial Magistrate, Katpadi vice Thiru.Ramadhas, transferred.
103	K.R.Kannan, District Munsif, Virudhunagar.	District Munsif, Dharmapuri vice Ms.K.Jyothi, transferred.
104	K.Jyothi, District Munsif, Dharmapuri.	District Munsif, Virudhunagar vice Thiru KR.Kannan, transferred.

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105	C.R.Gowthaman, District Munsif, Jayamkondam.	Principal District Munsif, Tenkasi vice Thiru N.Mohanraj, transferred.
106	M.Shunmugavel Raj, Judicial Magistrate, Fast Track Court at Magisterial Level, Nagapattinam.	I Additional District Munsif, Kuzhithurai vice Thiru K.Selvan Jesu Raja, transferred.
107	K.Selvan Jesu Raja, I Additional District Munsif, Kuzhithurai.	Principal District Munsif, Kuzhithurai vice Ms. M.E.Padma, transferred.
108	G.Bharathi Prabha, District Munsif-cum-Judicial Magistrate, Vilathikulam.	Judicial Magistrate, Tiruchengodu vice Ms.R.Girija Rani, transferred.
109	N.Mohanraj, Principal District Munsif, Tenkasi.	District Munsif, Palacode vice Ms.S.Mohana Ramya, transferred.
110	P.Eswaramurthi, District Munsif, Tiruvarur.	District Munsif, Jayamkondam vice Thiru C.R.Gowthaman, transferred.
111	C.Rajesh, Judicial Magistrate No.II, Kancheepuram.	Judicial Magistrate, Fast Track Court at Magisterial Level, Karaikudi vice Ms.G.Sarathraj, transferred.
112	S.Mumtaj, Additional District Munsif, Tittakudi.	Additional District Munsif, Tirupathur vice Thiru C.Sridhar, transferred.
113	E.Rajendra Kannan, X Judge, Court of Small Causes, Chennai.	XXIII Metropolitan Magistrate, Saidapet, Chennai in the existing vacancy.
114	S.Uma Maheswari, District Munsif, Pallipattu.	Judicial Magistrate No.II, Kancheepuram vice C.Rajesh, transferred.
115	P.Raja Ram, Judicial Magistrate, Mobile Court, Tiruchirappalli.	Judicial Magistrate No.II, Tiruchirappalli in the existing vacancy.
116	P.S.Ruskin Raj, District Munsif, Tiruvaiyaru.	Judicial Magistrate, Valliyoor vice Ms.J.Christal Babitha, transferred.
117	M.Akiladevi, Judicial Magistrate No.I, Vellore.	Judicial Magistrate, Fast Track Court at Magisterial Level, Thoothukudi vice Thiru.P.Swaminathan, transferred.
118	M.Shivaji Chelliah, District Munsif, Mudukulathur.	Judicial Magistrate, Fast Track Court at Magisterial Level-I, Nagercoil vice Thiru S.P.Rishiroshan, transferred.

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119	M.Ashfaq Ahamed, Additional District Munsif, Valliyoor.	District Munsif, Kangeyam vice Thiru S.Prabha Chandran, transferred.
120	R.Tamilselvi, Principal District Munsif-cum-Judicial Magistrate, Gudalur.	Judicial Magistrate No.I, Tiruvallur in the existing vacancy.
121	C.Rajalingom, Judicial Magistrate No.IV, Madurai.	District Munsif-cum-Judicial Magistrate, Kamudhi vice Thiru P.S.Gowthaman, transferred.
122	J.Christal Babitha, Judicial Magistrate, Valliyoor.	Judicial Magistrate No.II, Usilampatti vice Thiru P.Thangavel, transferred.
123	M.Arivu, Judicial Magistrate No.II, Dindigul.	District Munsif-cum-Judicial Magistrate, Kodaikanal vice Thiru K.Rajmohan, transferred.
124	K.Rajmohan, District Munsif-cum-Judicial Magistrate, Kodaikanal.	District Munsif-cum-Judicial Magistrate, Ilayankudi vice Thiru K.V.Mahendra Boopathi, transferred.
125	K.Ganesan, District Munsif, Chengalpattu.	Judicial Magistrate No.II, Chengalpattu in the existing vacancy.

HIGH COURT, MADRAS.
DATED: 16.04.2013.

Sd/- G.CHOCKALINGAM.
REGISTRAR GENERAL.